

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3382
ANSWERED ON:10.12.2009
GUIDELINES FOR COCO PETROL PUMPS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether the Government has issued broad guidelines to Oil Marketing Companies (OMCs) for operation of Company-Owned-Company-Operated (COCO) retail outlets;
- (b): if so, the details thereof and the reasons therefore; and
- (c): the likely impact of these guidelines on the workings of COCO petrol pumps?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a)to(c): Ministry of Petroleum & Natural Gas, vide letter dated 06.09.2006, has advised Public Sector Oil Marketing Companies (OMCs) to operate permanent Company-Owned-Company-Operated (COCO) retail outlets (ROs) under the direct supervision by their own officers and to phase out temporary COCO ROs by handing them over to pending Letter of Intent holders under various social objective categories.

In respect of permanent COCO ROs, OMCs may post their own staff for running the ROs and in case sufficient number of their own staff cannot be deployed, the balance manpower may be arranged through labour contractors selected through an open and transparent manner, through advertisement only. Uniform objective parameters are adopted by OMCs for evaluation of candidates for labour contractor-ship.